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Pronouncement List - I

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 22.01.2026

Virtual at 2.30 PM in Court Room No 8.

Webex Details 26430302290 Password 2026

Before Smt. Kavitha Rajagopal, JM & Shri Omkareshwar Chidara, AM

Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	MA	160/M/23	Shri Subodh Kumar Agarwal	F/JM	31.10.2025
2	ITA	3500/M/25	M/s. Sporta Technologies Pvt. Ltd.	F/JM	31.10.2025
3	ITA	3490/M/25	Mr Subhash Suryakant Phadkar	F/JM	31.10.2025

Auth
ASSISTANT REGISTRAR

Received on 22.1.26 at 10:45

INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI
Orders Ready for Pronouncement on (22.01.2026)
(VIRTUALLY)

BEFORE MS. KAVITHA RAJAGOPAL, AM
AND
SHRI OMKARESHWAR CHIDARA, AM

Sl. No	ITA No.	Assessee	Bench	DOH	Author
1	MA No.160/Mum/2023 (Arising out of ITA No.754/Mum/2024)	Shri Subodh Kumar Agarwal	F	31.10.2025	JM
2	ITA No.3500/Mum/2025	M/s. Sporta Technologies Private Limited	F	31.10.2025	JM
3	ITA No.3490/Mum/2025	Mr. Subhash Suryakant Phadkar	F	31.10.2025	JM

Date: 22.01.2026



(J.H. Kishore)
Sr. Private Secretary